

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 516/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: European Gateway Middle East Ltd.
V/s.
Bonton Holidays Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Vikhil Dholka a/w. Anisha Singh i/b m/s. Solis Tex	Advocate for Respondent.	
2.	Anjali Mishra a/w Rashi Agarwal Shilpa Pahlkani i/b S.K Legal Associates LLP	Advocates for the Petitioners.	

ORDER

TCP No. 516/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 23.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)